

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 464/2019

RAMESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 09-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms. Vanshaja Shukla, AOR

For Respondent(s)

Ms. Aparna Trivedi, Adv.
Mrs. Swarupama Chaturvedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records from the High Court and Trial Court have
not been received. Reminder be issued.

List again on 15.10.2019.

ANIL LAXMAN PANSARE
Registrar